

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 104/2022

IN THE MATTER OF:

Vishnu Kumar Aggarwal

.....Applicant

Versus

Govt. of NCT of Delhi

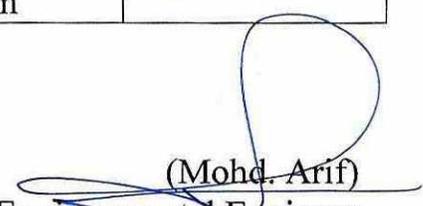
.....Respondent

NDOH:-24.05.2022

INDEX

S. NO.	PARTICULARS	Page No.
1.	Action taken Report of DPCC in view of the order dated 04.02.2022.	1-2
2.	<u>Annexure R-1</u> Copy of the inspection report of joint team	3-4

Filed by


(Mohd. Arif)
Sr. Environmental Engineer

Date: 10.05.2022

Place: Delhi

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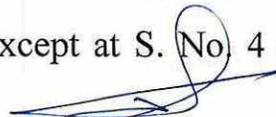
Versus

Govt. of NCT of DelhiRespondent

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE IN TERMS OF THE ORDER DATED
04.02.2022.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 04.02.2022 and directed to constitute a Joint Committee of the DPCC, Commissioner, Municipal Corporation of North Delhi and District Magistrate (North-West), Delhi. The DPCC will be the Nodal agency for coordination and compliance. The joint Committee will undertake site visit and look into the grievance and take remedial action in accordance with law.
2. That the complainant vide the present complaint has raised the issue of operation of some illegal cold storage unit in the Azadpur, New Subzi Mandi, Delhi-110033 in violation of the environmental Acts.
3. That, a joint team of DPCC, North MCD and Revenue Department inspected the site on 14.03.2022 and 15.03.2022. The details of the Inspection findings and observations of joint team are as follows:-
 - All the unit are trading shops for fruits with refrigeration facility (except at S. No 4 & 12) using AC of capacity 1-2 tonnes (tn).



Plot area of each unit is approx. 60 sqm.

- 1 unit at S. No. 10 could not be located and does not exist.
- No trade effluent/ air emission observed.
- No industrial/ Manufacturing activity is carried out.

Shops/ units are within trading area of New Subzi Mandi Azadpur, developed by APMC. Copy of the inspection report of joint team is enclosed herewith as Annexure herewith as **Annexure R-1**.

4. That, joint team found no industrial activity. The premises are being used for keeping agricultural products in the premises. As during the inspection, no industrial activity was going on there, so no action is warranted at this juncture.

The present status report may kindly be taken on record.

Date: 10/5/22

Place: Delhi

(Mohd Arif)
Sr. Environmental Engineer

Subject: Joint inspection report in reference to Hon'ble NGT order dated 04.02.2022 in O.A No. 104/2022 in the matter of "Vishnu Kumar Aggarwal Vs. Govt. of NCT of Delhi"

In view of Hon'ble NGT orders dated 04.02.2022, following alleged cold storage shops were inspected on 14.03.2022 and 15.03.2022 by the joint team of DPCC, North MCD and Revenue department. The details are as below:

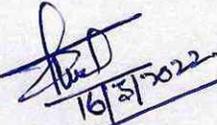
S. No.	Name of Unit	Address of Unit	Date of inspection	Activity
1.	M/s M.N. International	C-35 New Subzi Mandi Azadpur Delhi - 110033	14.03.2022	Trading shop of fruits with refrigeration facility
2.	M/s Luxmi Fruit Company	C-42 New Subzi Mandi Azadpur Delhi - 110033	14.03.2022	Trading shop of fruits with refrigeration facility
3.	M/s Royal Asia Marketing Agency	C-34 New Subzi Mandi Azadpur Delhi - 110033	14.03.2022	Trading shop of fruits with refrigeration facility
4.	M/s S.G. Trading Company	C-105 New Subzi Mandi Azadpur Delhi - 110033	14.03.2022	Trading shop of fruits
5.	M/s Kapsons International	C-107 New Subzi Mandi Azadpur Delhi - 110033	14.03.2022	Trading shop of fruits with refrigeration facility
6.	M/s Mahamani & Co.	C-85 New Subzi Mandi Azadpur Delhi - 110033	15.03.2022	Trading shop of fruits with refrigeration facility
7.	M/s Ayan Traders	C-1 New Subzi Mandi Azadpur Delhi - 110033	15.03.2022	Trading shop of fruits with refrigeration facility
8.	M/s Suri Agro Fresh	C-78,77 New Subzi Mandi Azadpur Delhi - 110033	15.03.2022	Trading shop of fruits with refrigeration facility
9.	M/s Ganga International	C-44 New Subzi Mandi Azadpur Delhi - 110033	14.03.2022	Trading shop of fruits with refrigeration facility
10.	M/s Bua Ditta Surinder Kumar	C-200 New Subzi Mandi Azadpur Delhi - 110033	15.03.2022	Unit Address does not exist, could not be located.
11.	M/s I.G. International	C-59,60 New Subzi Mandi Azadpur Delhi - 110033	15.03.2022	Trading shop of fruits with refrigeration facility
12.	M/s V.A Fruits	C-64 New Subzi Mandi Azadpur Delhi - 110033	15.03.2022	Trading Shop and Packaging of Fruits
13.	M/s Suri Agro Fresh	C-129 New Subzi Mandi Azadpur Delhi - 110033	15.03.2022	Trading shop of fruits with refrigeration facility
14.	M/s G.M. International	C-87 New Subzi Mandi Azadpur Delhi - 110033	15.03.2022	Trading shop of fruits with refrigeration facility
15.	M/s M K C Agro Fresh Pvt. Ltd	C-80 New Subzi Mandi Azadpur Delhi - 110033	15.03.2022	Trading shop of fruits with refrigeration facility
16.	M/s Agro World	C-79 New Subzi Mandi Azadpur Delhi - 110033	15.03.2022	Trading shop of fruits with refrigeration facility
17.	M/s M G R Fruits Pvt. Ltd	C- 563 New Subzi Mandi Azadpur Delhi - 110033	15.03.2022	Trading shop of fruits with refrigeration facility
18.	M/s R. B. Impex	C-110 New Subzi Mandi Azadpur Delhi - 110033	15.03.2022	Trading shop of fruits with refrigeration facility

		SubziMandiAzadpur Delhi - 110033		with refrigeration facility
19.	M/s Harbans Lal and Sons	C-28 New SubziMandiAzadpur Delhi - 110033	15.03.2022	Trading shop of fruits with refrigeration facility
20.	M/s New JCO International	C-29 New SubziMandiAzadpur Delhi - 110033	15.03.2022	Trading shop of fruits with refrigeration facility
21.	M/s Sai NathImpex	C-21 New SubziMandiAzadpur Delhi - 110033	15.03.2022	Trading shop of fruits with refrigeration facility
22.	M/s The Fruit World	C-13 New SubziMandiAzadpur Delhi - 110033	15.03.2022	Trading shop of fruits with refrigeration facility

Detailed inspection report of each unit is attached herewith. Inspection findings and observations of joint team are as follows:-

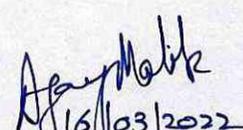
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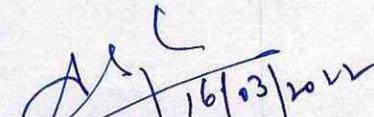
Shops/units are within trading area of New SubziMandiAzadpur, developed by APMC.


16/03/2022

Sh. Sunil Kumar
SUNIL KUMAR
Tehsildar/Executive Magistrate (Model Town)
Tehsildar, Model Town
Near NDPL Office
Azad Pur Flyover, Delhi-110033


16/03/22
Sh. Ashok Kumar
Assistant Engineer (M. II) CLZ
16, Rajpur Road, Delhi-54
North DMC Corporation


16/03/2022
Sh. Ajay Malik
JEE, DPCC


16/03/2022
Sh. Suresnder Singh
AEE, DPCC